

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3154
ANSWERED ON 06th AUGUST, 2026**

ESTABLISHMENT OF BUS TERMINAL

**3154. SHRI CHAMALA KIRAN KUMAR REDDY:
SHRI EATALA RAJENDER:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is aware that Jagadgirigutta has emerged as a major traffic generating point in the greater Hyderabad area, if so, the details thereof;

(b) whether the Government has received any proposal from the Telangana State Road Transport Corporation (TGSRTC) for establishment of a bus depot and a modern bus terminal with passenger amenities at Jagadgirigutta, if so, the details thereof;

(c) whether vacant land belonging to HMT Limited, measuring about 10 acres and situated adjacent to Jagadgirigutta Township has been identified for the said purpose, if so, the details thereof; and

(d) the steps taken by the Government for facilitating allotment of the aforesaid HMT Limited land at Jagadgirigutta, measuring about 10 acres to TGSRTC on a long-term lease basis for a period of 99 years at a nominal lease rent along with the present status of the proposal?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Government in Ministry of Road Transport and Highways is primarily responsible for development and maintenance of National Highways in the country. Establishment of Bus Terminal and management of traffic in the city/ town area falls under the purview of State Government. Moreover, Jagadgirigutta is not falling on any National Highway.

Based on the information received from Telangana State Road Transport Corporation (TGSRTC), Government of Telangana, about 28 District Buses and 47 City buses ply with 404 trips daily in Jagadgirigutta falling in greater Hyderabad area. Further, as informed by the State Government, TGSRTC had identified HMT land of about 10.00 acres on lease basis for a period of 99 years. HMT officials communicated that aforesaid land may be provided for a maximum period of 20 years in a block of 5 years at annual license fee of about Rs. 6 Crore. However, TGSRTC has reportedly not agreed to the proposal, as Government of Telangana has allocated 100 acre of Government land at Gajularamaram village, Kuthubullapur Mandal which is near to HMT land.
